

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
AADI BEST CONSORTIUM PRIVATE LIMITED OPERATING IN REAL ESTATE AT
Rishabh Cloud 9 Towers Sector 1 Vaishali, Ghaziabad, UP
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	AADI BEST CONSORTIUM PRIVATE LIMITED CIN:- U70100DL2011PTC228100 PAN: AAKCA0009N
2. Address of the registered office	UNIT NO. GF-6, RISHABH CORPORATE TOWER, PLOT NO. 16, KARKARDOOMA COMMUNITY CENTRE, DELHI 110092
3. URL of website	www. irpcloud9.com
4. Details of place where majority of fixed assets are located	Rishabh Cloud 9 Towers Sector 1 Vaishali, Ghaziabad, UP
5. Installed capacity of main products/ services	Real Estate Activity
6. Quantity and value of main products/ services sold in last financial year	NIL
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Data can be taken by email irpaadibest@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	- The applicant should have net worth of at least Rs. 5 crores. - The applicant should have average turnover of Rs. 20 crores in last 3 years in the field from construction and real Estate. - The applicant has to deposit Rs. 1 crore as EMD refundable and Rs. 3 crores as PBG after approval of plant at COC. - The applicant has to pay Rs. 10 lakh EMD (refundable) with the EOI. - The applicant should have experience of at least 3 years in the field of construction and real Estate. More information can be taken from email mentioned in point no, 8
10. Last date for receipt of expression of interest	27 th February, 2023
11. Date of issue of provisional list of prospective resolution applicants	3 rd March, 2023
12. Last date for submission of objections to provisional list	9 th March, 2023
13. Process email id to submit EOI	irpaadibest@gmail.com

PLACE: NEW DELHI


MOHIT GOYAL
RESOLUTION PROFESSIONAL (RP)
For AADI BEST CONSORTIUM PRIVATE LIMITED
Having valid AFA
IBBI/PA-001/IP-P02395/2021-2022/13636
10th February, 2023

विवरण	समाप्त तिमाही (अनअंकेक्षित)		समाप्त (अनअंकेक्षित)
	31-12-2022	31-12-2021	31-12-2021
I. परिचालन से राजस्व	11.00	57.49	-

The Federal Bank Ltd.
C-2, Sector-15, Vasundhara,
Ghaziabad, U.P - 201012

FEDERAL BANK
YOUR PERFECT BANKING PARTNER
REGD. OFFICE: ALUVA, KERALA

PUBLIC NOTICE - GOLD AUCTION

Notice is hereby given to the public in general and the account holders in particular that e-auction of the pledged gold ornaments in the below mentioned account/s will be conducted by Federal Bank Ltd., on 01/03/2023 through online portal, <https://gold.samil.in>. Interested buyers may log on to the auction portal or contact the Bank at Federal Bank Br. Ghaziabad / Vasundhara Branch for further information. In case e-auction is not materialised for any reason on the date mentioned above, with respect any or all items of the pledged ornaments, Bank shall be conducting private sale of the items on any subsequent date/s without further notice.

Branch Name	Loan A/c Number (Rupeeek)	Name
Br. Ghaziabad / Vasundhara	21516100014612 (2232815)	AKSHAY WADI
Br. Ghaziabad / Vasundhara	21516800003444 (2112844)	AMARJIT SINGH
Br. Ghaziabad / Vasundhara	21516800001596 (2120637)	ANIL KUMAR PATHAK
Br. Ghaziabad / Vasundhara	21516800002222 (2215831)	ARUN KUMAR
Br. Ghaziabad / Vasundhara	21516800004244 (2080431)	ARUN RAGHAV
Br. Ghaziabad / Vasundhara	21516800002065 (2212174)	DEEPSHIKHA NAYAL
Br. Ghaziabad / Vasundhara	21516800003725 (2237389)	DEEPSHIKHA NAYAL
Br. Ghaziabad / Vasundhara	21516800006041 (2262052)	DEEPSHIKHA NAYAL
Br. Ghaziabad / Vasundhara	21516100014356 (2222197)	DEEPSHIKHA NAYAL
Br. Ghaziabad / Vasundhara	21516800002958 (2223303)	DHEERAJ
Br. Ghaziabad / Vasundhara	21516800003303 (2160158)	HIMANSHU BHADANA
Br. Ghaziabad / Vasundhara	21516800003345 (2231677)	MAMTA TIWARI
Br. Ghaziabad / Vasundhara	21516800001505 (2205569)	MUKESH RANA
Br. Ghaziabad / Vasundhara	21516800001406 (2204785)	NEERAJ KASANA
Br. Ghaziabad / Vasundhara	21516800004236 (2120978)	PUNEET GUPTA
Br. Ghaziabad / Vasundhara	21516800002479 (2217867)	PUSHPENDU VISHWAS
Br. Ghaziabad / Vasundhara	21516800001687 (2190792)	RAVINDRA SINGH
Br. Ghaziabad / Vasundhara	21516800003097 (2227388)	RIJWAN
Br. Ghaziabad / Vasundhara	21516800002073 (2213052)	SADHNA SINHA
Br. Ghaziabad / Vasundhara	21516800002990 (2151146)	SHRI OM
Br. Ghaziabad / Vasundhara	21516800002669 (2125641)	VIPI GUPTA
Br. Ghaziabad / Vasundhara	21516800001398 (2204354)	YASH KUMAR GAUTAM

Place: Ghaziabad / Vasundhara,
Date: 09.02.2023

Sd/-, Authorised Officer,
For The Federal Bank Ltd.

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
AADI BEST CONSORTIUM PRIVATE LIMITED
OPERATING IN REAL ESTATE
Plot No. RC.1/2, Cloud 9 Towers, Sector-1, Vaishali, Ghaziabad, UP
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the Corporate Debtor along with CIN / PAN	AADI BEST CONSORTIUM PRIVATE LIMITED CIN: U70100DL2011PTC228100 PAN: AAKCA0009N
2. Address of the registered office	UNIT NO. GF-6, RISHABH CORPORATE TOWER, PLOT NO. 16, KARKARDOOMA COMMUNITY CENTRE, DELHI - 110092
3. URL of website	www.irpcloud9.com
4. Details of place where majority of fixed assets are located	Plot No. RC.1/2, Cloud 9 Towers, Sector-1, Vaishali, Ghaziabad, UP
5. Installed capacity of main products/services	Real Estate Activity
6. Quantity and value of main products/services sold in last financial year	NIL
7. Number of employees/workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Data can be taken by email: irpaadibest@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	1. The applicant should have net worth of at least Rs. 5 crores. 2. The applicant should have average turnover of Rs. 20 crores in last 3 years in the field from construction and real Estate. 3. The applicant has to deposit Rs.1 crore as EMD refundable and Rs. 3 crores as PBG after approval of plant at COC. 4. The applicant has to pay Rs. 10 lakh EMD (refundable) with the EOI. 5. The applicant should have experience of at least 3 years in the field of construction and real Estate. More information can be taken from email mentioned in point no. 8.
10. Last date for receipt of expression of interest	27 th February, 2023
11. Date of issue of provisional list of prospective resolution applicants	3 rd March, 2023
12. Last date for submission of objections to provisional list	9 th March, 2023
13. Process email id to submit EOI	irpaadibest@gmail.com

DATE : 10th February, 2023
PLACE : NEW DELHI

Sd/-
MOHIT GOYAL
RESOLUTION PROFESSIONAL (RP)
For AADI BEST CONSORTIUM PRIVATE LIMITED
Having valid AFA till 14.6.2023
IBBI/IPA-001/IP-P02395/2021-2022/13636

Description of the Immovable Property: All That Residential Property CCOUNTY GH-16 E, SEC-1, GREATER NOIDA-201308 MEASURING

4.	1000 9400	MR. PAWAN KUMAR KOTYAL.	Rs. 44,69,719/- (Rupees Forty Four Lakh Sixty Nine Thousand Seven Hundred Nineteen Only) 13-05-2021
----	--------------	-------------------------	--

Description of the Immovable Property: All That Residential Property CCOUNTY GH-16 E, SEC-1, GREATER NOIDA-201308 MEASURING

5.	1016 1499	MR. SOHIT MEHRA MR. JYOTI MEHRA	Rs. 29,36,172/- (Rupees Twenty Nine Lakh Thirty Six Thousand One Hundred Seventy Two Only) 14-05-2021
----	--------------	------------------------------------	--

Description of the Immovable Property: All That Residential Property RHYTHM CCOUNTY GH-16 E, SEC-1, GREATER NOIDA-201308 MEASURING

6.	930 618 8	Mrs. NEELAM SINHA (Borrower), Mr. RANJAN SRIVASTAV (Co-borrower), M/s INSTAMAZE INFOTAINMENTS PRIVATE LTD. Co-borrower),	Rs. 20,22,512/- (Twenty Lakh Twenty Two Thousand Five Hundred Twelve Only) 25-07-2021
----	-----------------	---	--

Description of the Immovable Property: All that piece and part of Block-B 16, ECO Village-1, build up on Plot No. 8, Sector-1, Greater Noida, U.P. 795 Sq. Feet. Super built up area

7.	9860 252	MR. HARBINDER SINGH ANAND. MR. AJIT KAUR	Rs. 19,658,42/- (Rupees Nineteen Lakh Sixty Five Thousand Four Hundred Forty Two Only) 12-05-2021
----	-------------	---	--

Description of the Immovable Property: All That Residential Property SUITES' GH-3/1, PARK TOWN N.H 24 GHAZIABAD-201002 MEASURING

8.	1035 0328	MRS. NEHA SAXENA. MR. ABHISHEK SAXENA	Rs. 46,82,918/- (Rupees Forty Six Lakh Eighty Two Thousand Nine Hundred Eighteen Only) 07-06-2021
----	--------------	--	--

Description of the Immovable Property: All that piece and part of area 1240 Sq. Ft. (115.20 Sq. M.) Carpet area 662.52 Sq. M. Bamheta, Tehsil and Distt. Gaziabad, Uttar Pradesh

9.	9630 433	MRS. RASHMI GUPTA. MR. ASHIT KUMAR	Rs. 39,29,674/- (Rupees Thirty Nine Lakh Twenty Nine Thousand Six Hundred Seventy Four Only) 02-09-2020
----	-------------	---------------------------------------	--

Description of the Immovable Property: All That Residential Property PROJECT NAME- NCR MONARCH SITUATED AT ADMEASURING AREA OF 1155 SQ. Ft.

10.	960 956 9	MR. MANOJ SINGH RAWAT. MRS. SANTOSHI SHAH	Rs. 50,88,245/- (Rupees Fifty Lakh Eighty Eight Thousand Two Hundred Forty Five Only) 02-09-2020
-----	-----------------	--	---

Description of the Immovable Property: All That Residential Property PLOT NO. GH-02/C, SECTOR-1, NCR MONARCH ADMEASURING SUPER AREA: 1455 SQ. Ft. with out

11.	959 636 5	MR. DANISH AHMAD S/O MR. ALAUDDIN AHMAD. MRS. AZARA KABIR W/O MR. DANISH AHMAD	Rs. 69,17,174/- (Rupees Sixty Nine Lakh Seventy Seven Thousand Four Hundred Seventy Four Only) 02-09-2020
-----	-----------------	---	--

Description of the Immovable Property: All that piece and part of Admeasuring 1455 Sq. Feet, situated at NCR Monarch, Greater Noida, U.P.

12.	9463 346	MR. AMIT KUMAR CHOUBEY, MRS. REKHA UPADHYAY	Rs. 74,74,414/- (Rupees Seventy Four Lakh Seventy Four Thousand Four Hundred Fourteen Only) 02-09-2020
-----	-------------	---	---

Description of the Immovable Property: All That Residential Property NCR MONARCH SITUATED AT GH-02/C SECTOR-1, GREATER NOIDA-201308 MEASURING

13.	9634 799	MR. PREETAM KUMAR. MRS. KUMARI ANKITA	Rs. 76,96,641/- (Rupees Seventy Six Lakh Ninety Six Thousand Six Hundred Forty One Only) 02-09-2020
-----	-------------	---------------------------------------	--

Description of the Immovable Property: All That Residential Property PROJECT NAME- NCR MONARCH SITUATED AT ADMEASURING AREA: 1680 SQ. Ft.

14.	9463 528	MRS. SMRITY SARIN.	Rs. 78,40,674/- (Rupees Seventy Eight Lakh Forty Thousand Six Hundred Seventy Four Only) 02-09-2020
-----	-------------	--------------------	--

Description of the Immovable Property: All That Residential Property MONARCH, GREATER NOIDA, GAUTAM